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Government of Jammu and Kashmir  
**DIRECTORATE OF LITIGATION KASHMIR**  
Old Sadder Court Complex Srinagar.  
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***Postponement Notice.***

Subject:- *Camp Sitting of National Human Rights Commission, at  
Banquet Hall Srinagar w.e.f 07.02.2024 to 09.02.2024.*

General public is hereby informed that the camp sitting w.e.f 07.02.2024 to 09.02.2024 at Banquet Hall, Srinagar of National Human Rights Commission, New Delhi to hear the cases has been postponed for some unavoidable circumstances and due to bad weather conditions for the time being. Inconvenience, caused is deeply regretted.

  
(Khursheed Ahmad Bhat)  
Director

1. Director , Information ,J&K with a request to give wide publicity to the notice in two leading daily news papers of UT both at Srinagar and at Jammu.
2. Director, DDK Srinagar for information.
3. Incharge Website Department of Law, Justice and PA for hosting the notice on its website.